

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8139 - JK (LD) of 2025

DATED:- 11 - 07 - 2025

Sanction is hereby accorded to the appointment of Mr. Masood Ahmad Wani, JKAS, Deputy Secretary to Government, General Administration Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/07/2025

Dated:-11.07.2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat

Annexure to the Government Order No. 8139 – JK (LD) of 2025 dated 11.07.2025.

S.No.	Title
1.	O.A No. 482/2022, Nazir Ahmad Wani Vs UT of J&K & Ors.
2.	O.A No. 1044/2022-titled Dr. Abdul Bari Naik Vs UT of J&K & Ors.
3.	O.A No. 305/2022- titled Mr. Idrees Jan, Vs UT of J&K & Ors.
4.	O.A No. 229/2022-Mr. Davinder Singh Vs UT of J&K & Ors.
5.	O.A No. 59/2022-titled Mr. Bashir Ahmad Sheikh Vs UT of J&K & Ors.
6.	O.A No. 582/2022- titled Ms. Raziyah Sultan Vs UT of J&k & Ors.
7.	O.A No. 581/2022, tiled Ms. Sakeena Akhter Vs UT of J&K 7 Ors.
8.	O.A No. 316/2023-titled Naaz Mohammad Allaie Vs UT of J&K & Ors.
9.	O.A No. 1555/2021- titled Nisar Ahmad Tantray Vs UT of J&K & ors.
10.	O.A No. 1556/2021-titled Mohammad Jabar Parray Vs UT of J&k & ors.
11.	O.A No. 82/2024-titled Showkat Ahmad Sofi Vs UT of J&K & Ors.
12.	WP(C) No. 206/2022-titled Syed Ahmad Shakeel Vs UT of J&K & Ors.
13.	O.A No. 149/2022-titled Abdul Rashid Shigan Vs UT of J&K & Ors.
14.	O.A No. 62/2022-titled Shahid Yousuf Vs UT of J&K & Ors.
15.	OA No. 43/2022-titled Ab. Hamid Wani Vs UT of J&K & Ors.
16.	O.A No. 259/2022-titled Jaffer Hussain Butt Vs UT of J&K & Ors.
17.	O.A No. 1835/2021-titled Mohd. Rafi Butt Vs UT of J&K & Ors.
18.	O.A No. 483/2022-titled Liyaqat Ali Vs UT of J&K & Ors.
19.	O.A No. 1659/2021-titled Tariq Mehmood Kohli Vs UT of J&K & Ors.
20.	WP (C) No. 137/2022-titled Anees-ul-Islam Vs UT of J&K & Ors.
21.	O.A No. 31/2022-titled Javid Ahmad Shah Vs UT of J&K & Ors.
22.	O.A No. 1792/2021-titled Feroz Ahmad Lone Vs UT of J&K & Ors.
23.	O.A No. 652/2022-titled Ghulam Hassan Parray Vs UT of J&K & Ors.
24.	O.A No. 434/2022-titled Arshid Ahmad Dass Vs UT of J&K & Ors.
25.	O.A No. 680/2022-titled Ghulam Rasool Vs UT of J&K & Ors.
26.	O.A No. 59/2023-titled Mohd. Maqbool Hajam Vs UT of J&K & Ors.
27.	WP(C) No. 1787/2022, TA No. 43/2024- titled Altaf Hussain Pandit Vs UT of J&K & Ors.
28.	WP(C) No. 2676/2022, T.A No. 239/2024- Dr. Muheet Ahmad Bhat Vs UT of J&K & Ors.
29.	WP(C) No. 2796/2023, T.A No. 261/2024- titled Majid Hussain Qadri Vs UT of J&K & Ors..
30.	O.A No. 1102/2022-titled Assabah-ul-Arjamand Vs UT of J&K & Ors.
31.	O.A No. 1111/2022- titled Irshad Ahmad Khan Vs UT of J&K & Ors.
32.	O.A No. 1188/2022-titled Tanveer Saleem Vs UT of J&K & Ors.
33.	O.A No. 205/2023-titled Manzoor Ahmad Itoo Vs UT of J&K & Ors.
34.	O.A No. 621/2023-titled Dr. Nighat Shaheen Chiloo Vs UT of J&K & Ors.
35.	O.A No. 48/2024-titled Murawath Hussain Mir Vs UT of J&K & Ors.
36.	O.A No. 832/2024-titled Abdul Majeed Bhat Vs UT of J&K & Ors.
37.	O.A No. 263/2024-titled Farooq Ahmad Mir Vs UT of J&K & Ors.
38.	O.A No. 793/2024-titled Nisar-Ul-Hassan Vs UT of J&K & Ors.
39.	O.A No. /2025-titled Nisar Ahmad Khan Vs UT of J&K & Ors.
40.	OA No. 407/2025 titled Malik Asif Ahmad & ors. V/s UT of J&K and others

